

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 443  
TO BE ANSWERED ON DECEMBER 08, 2022**

**BASIC SERVICES FOR URBAN POOR**

**NO. 443. SHRI M. SELVARAJ:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the current status of the Basic Services for Urban Poor (BSUP) scheme;**
- (b) the details of works/projects sanctioned, completed and under progress under BSUP, State/UT-wise, including Tamil Nadu;**
- (c) the funds allocated, released and utilised for the works/projects under BSUP, project-wise;**
- (d) whether the Government has made any appraisal/assessment of BSUP; and**
- (e) if so, the details thereof including its findings?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI KAUSHAL KISHORE)**

- (a) : Government of India launched Jawaharlal Nehru National Urban Renewal Mission (JnNURM) in December, 2005 for assisting States/Urban Territories (UTs) for extending central assistance for providing houses and related civic amenities to urban poor including slum dwellers in 65 select cities under Basic Services to the Urban Poor (BSUP) and in other cities/towns under Integrated Housing and Slum Development Programme (IHSDP). The period of JnNURM was initially upto March, 2012. However, to complete the on-going projects sanctioned upto 31.03.2012, the period was extended upto March 2017.**
- (b): State/UT-wise details of houses sanctioned, completed and yet to complete in various projects under BSUP (including those in Tamil Nadu) are given at Annexure-I.**

**(c): State/UT-wise and project-wise details of funds sanctioned/ allocated, released and utilized under BSUP are given at Annexure-II.**

**(d) & (e) : Government of India had engaged M/s. Grant Thornton, India for appraisal of JnNURM Scheme (including BSUP component). The key findings are at Annexure-III.**

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Including Tamil Nadu, State/UT wise details of projects, houses sanctioned and completed along with houses yet to complete under Basic Services for Urban Poor (BSUP) Scheme

Sr.No.	States/UTs	No of Projects	No of Houses sanctioned	No of houses completed/delivered	Houses yet to complete	
					Under construction houses	Yet to start
1	Andhra Pradesh	22	51,132	49,855	-	1,277
2	Bihar	3	480	480	-	-
3	Chhattisgarh	9	12,860	12,732	-	128
4	Goa	-	-	-	-	-
5	Gujarat	27	1,11,104	1,10,296	-	808
6	Haryana	2	2,896	2,896	-	-
7	Himachal Pradesh	1	176	94	-	82
8	Jharkhand	7	2,490	2,429	-	61
9	Karnataka	18	27,925	27,925	-	-
10	Kerala	7	21,779	19,267	-	2,512
11	Madhya Pradesh	21	24,728	24,728	-	-
12	Maharashtra	53	97,147	82,557	10,364	4,226
13	Odisha	6	2,081	1,778	31	272
14	Punjab	3	4,640	4,448	192	-
15	Rajasthan	3	6,896	6,896	-	-
16	Tamil Nadu	51	89,720	78,855	2,608	8,257
17	Telangana	17	72,390	71,178	1,110	102
18	Uttar Pradesh	67	45,599	42,579	3,020	-
19	Uttarakhand	8	653	465	-	188
20	West Bengal	107	1,22,870	1,20,504	2,079	287
<b>Sub-total(States):-</b>		<b>432</b>	<b>6,97,566</b>	<b>6,59,962</b>	<b>19,404</b>	<b>18,200</b>
21	Arunachal Pradesh	3	996	996	-	-
22	Assam	2	2,260	416	1,844	-
23	Manipur	1	1,250	1,250	-	-
24	Meghalaya	3	648	416	-	232
25	Mizoram	3	1,096	1,096	-	-
26	Nagaland	1	3,504	3,144	360	-
27	Sikkim	3	254	254	-	-
28	Tripura	1	256	256	-	-
<b>Sub-total(N.E.States):-</b>		<b>17</b>	<b>10,264</b>	<b>7,828</b>	<b>2,204</b>	<b>232</b>
29	A&N Island(UT)	-	-	-	-	-
30	Chandigarh(UT)	4	17,696	17,696	-	-
31	UT of DNH&DD	-	-	-	-	-
32	Delhi(NCR)	16	55,424	38,824	16,600	-
33	J&K(UT)	5	6,677	1,237	338	5,102
34	Ladakh(UT)	-	-	-	-	-
35	Lakshadweep(UT)	-	-	-	-	-
36	Puducherry(UT)	3	1,326	868	458	-
<b>Sub-total(UT):-</b>		<b>28</b>	<b>81,123</b>	<b>58,625</b>	<b>17,396</b>	<b>5,102</b>
<b>Grand Total:-</b>		<b>477</b>	<b>7,88,953</b>	<b>7,26,415</b>	<b>39,004</b>	<b>23,534</b>

*Annexure II referred to in reply to LSUQ No.443 due for 08-12-2022*

Additional Central Assistance (ACA) sanctioned, released and utilized in sanctioned projects under Basic Services for Urban Poor (BSUP) Scheme

(₹ in Cr.)

Sr.No.	States/UTs	Project title	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
1	Andhra Pradesh	Providing Basic Infrastructure facilities at Srinagar (Visakhapatnam), Andhra Pradesh	1.18	1.18	1.18
2	Andhra Pradesh	3616 DUs with Infrastructure facilities in Aganampudi in GVMC Area (Andhra Pradesh) under JNNURM	45.14	45.14	45.14
3	Andhra Pradesh	1024 DUs with Infrastructure facilities in Kommadi in GVMC Area (Andhra Pradesh) under JNNURM	13.77	13.77	13.77
4	Andhra Pradesh	2080 DUs with Infrastructure in Paradesipalem in Sy.No. 178 Poor Settlement in GVMC Area, Andhra Pradesh.	24.32	24.32	24.32
5	Andhra Pradesh	1839 Houses with Infrastructure facilities in Parwadain GVMC Area (Andhra Pradesh) under JNNURM.	24.29	24.29	24.29
6	Andhra Pradesh	Providing Infrastructure facilities to Yetapalem (Visakhapatnam) Andhra Pradesh	2.70	2.70	2.70
7	Andhra Pradesh	Revised project for 7968 DUs with infrastructure to 6 poor settlements in GVMC (Package-II), Andhra Pradesh	48.29	48.29	48.29
8	Andhra Pradesh	Infrastructure facilities to 11 poor Settlements in GVMC Area Pedagantyada, Gangaram, Bhanujithota, TGR Nagar, Sebastain Colony, Agnampudi (UPH) and Rasalammacolony.	46.48	46.48	46.48
9	Andhra Pradesh	Infrastructure facilities to 5 Poor Settlements in GVMC Area. (Agampudi, Duvvada, Sy.No. 27, Sy.No. 179 and VAMBAY Colony Madhurwada)	47.33	47.33	47.33
10	Andhra Pradesh	Revised project 7352 DUs with infrastructure to 22 poor settlements in GVMC (Package-I), Andhra Pradesh	45.33	45.33	45.33
11	Andhra Pradesh	Revised project for providing relocation 544 DUs with infrastructure in Paradesipalem in Sy.No. 179 poor settlements in GVMC Area.	6.26	6.26	6.26
12	Andhra Pradesh	BSUP project in steel plant rehabilitation colony at Vadlapudi in GVMC, Visakhapatnam, Andhra Pradesh	13.73	13.73	13.73
13	Andhra Pradesh	15000 DUs Rehabilitation of flood victims of River Krishna and Budameru Vagu along with Infrain VMC Area of Andhra Pradesh.	118.67	129.37	118.67
14	Andhra Pradesh	Detailed Designs and Estimations for BSUP, Circle-I area Vijayawada, Andhra Pradesh	1.85	1.85	1.85
15	Andhra Pradesh	3200 DUs BSUP at Gollapudi Jakkampudi Village in Vijayawada Municipal Corporation Phase-III, Andhra Pradesh	41.15	36.74	36.74
16	Andhra Pradesh	3200 DUs BSUP at Jakkampudi Village in Vijayawada Municipal Corporation Phase-II, Andhra Pradesh	13.72	24.49	17.14
17	Andhra Pradesh	Providing G+3 Group Housing and Basic Services for Urban Poor in slums located in Circle_I, of VMC, Andhra Pradesh.	29.19	45.84	45.84
18	Andhra Pradesh	Detailed Designs and Estimation for BSUP Circle-II, Vijayawada, Andhra Pradesh (Infra only).	24.61	29.04	29.04
19	Andhra Pradesh	Detailed designs and estimation for BSUP Circle-II & III areas. Vijayawada, Andhra Pradesh	8.14	12.86	12.86
20	Andhra Pradesh	Project for repairs to 3373 DUs under VAMBAY in Ajit Singh Nagar, Vijayawada, Andhra Pradesh	3.43	3.87	3.87

Sr.No.	States/UTs	Project title	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
21	AndhraPradesh	3360 DUs with Infrastructure to Slum dwellers atrelocationsiteatPadiperaandAvilala-I, Tirupati, Chittor Distt, AndhraPradesh	58.94	58.61	58.61
22	AndhraPradesh	ProjectofHousingDevelopmentatVikruthamalaLayoutforconstructionof1800DUsatTirupati, AndhraPradesh	54.13	54.13	54.13
23	ArunachalPradesh	752DUsBSUPprojectforKarsingsa, Itanagar, ArunachalPradesh	40.59	40.59	40.59
24	ArunachalPradesh	Constructionof144DUsatNirjuli, Banderdeva, Itanagar, ArunachalPradesh	10.52	10.52	10.52
25	ArunachalPradesh	ConstructionandImprovementofShelterforUrban poor/SafaiKaramcharisatPapuNallah, Naharlagun, Itanagar, ArunachalPradesh	3.36	3.36	3.36
26	Assam	1028DwellingUnitsIntegratedHousing&InfrastructuredevelopmentofSlumsinGuwahati, Phase-II, Assam	49.04	24.52	9.27
27	Assam	1232DwellingUnitsBasicServicesforurbanpoorat3 SlumsatGuwahati, Assam	48.56	48.56	24.28
28	Bihar	Constructionof496DUsatPhulwarisharifPhase-I underPatnaUrbanAgglomeration, Bihar	2.03	1.31	1.31
29	Bihar	Constructionof96DwellingUnitsatKhagaulPhase-I underPatnaUrbanAgglomeration, Bihar	0.69	0.26	0.26
30	Bihar	Constructionof2736DUsatPatnaCityPhase-III, Bihar	2.34	7.15	7.15
31	Chandigarh(UT)	ConstructionofSewageTreatmentPlant(STP)for8448DUsatDhanasunderSlumRehabilitationProjectof 19360FlatsatChandigarh.	8.62	6.90	2.16
32	Chandigarh(UT)	RevisedProjectforRehabilitationof10016slumfamilies underphase-II, Chandigarh	151.21	300.11	173.23
33	Chandigarh(UT)	RevisedprojectforRehabilitationof6368slumfamilies underphase-I, Chandigarh	42.12	72.02	34.00
34	Chandigarh(UT)	RevisedProjectforRehabilitationof9344slumfamilies underphase-III, Chandigarh	98.99	-	-
35	Chhattisgarh	Constructionof888DwellingUnitsatNayaRaipur, Chhattisgarh	23.03	23.03	23.03
36	Chhattisgarh	Constructionof1040DwellingUnitsatRaipur(CG), DPR-IVChhattisgarh	18.17	14.53	14.53
37	Chhattisgarh	Constructionof2048DwellingUnitsatRaipur(CG), DPR-IIIChhattisgarh	36.85	29.48	29.48
38	Chhattisgarh	Constructionof512DwellingUnitsatRaipur(CG), DPR-I, Chhattisgarh	9.35	7.46	7.46
39	Chhattisgarh	RevisedProjectforConstructionof976DwellingUnits Raipur, Phase-II, Chhattisgarh	29.60	23.68	23.68
40	Chhattisgarh	CurtailedBSUPprojectforRaipur, Project-1forLocation 1-15, Chhattisgarh	23.04	31.27	23.24
41	Chhattisgarh	CurtailedBSUPprojectforRaipur(CG), Phase-1Project-2forLocation16-30, Chhattisgarh	31.11	55.32	31.11
42	Chhattisgarh	CurtailedBSUPprojectforRaipur(CG), Phase-1Project 3forLocation31-45, Chhattisgarh	34.02	68.71	21.32
43	Chhattisgarh	CurtailedBSUPprojectforRaipur(CG), Phase-1Project 4forLocation46-61, Chhattisgarh	14.60	35.12	10.05
44	Delhi(UT)	2144DwellingUnitsfor"SlumRelocationProjectat Baproula. Phase-IIDelhi.	40.96	40.96	40.96
45	Delhi(UT)	704DwellingUnits, SlumRelocationProjectatBawana, Delhi.	11.84	11.84	11.84
46	Delhi(UT)	4560DUsforConstructionof5StoreyedLowCost HousingforSlumDwellersatPoothkhurd. Phase-II(Bawana-III).	115.52	92.42	57.15
47	Delhi(UT)	7720DUs(G+4)LowCostHousingforSlumDwellersat PoothkhurdPhase-III, (Bawana-III), Delhi	159.75	97.88	97.88

Sr. No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
48	Delhi(UT)	Construction7620DUsof5-StoreyedEWSHousingfor SlumDwellersatSavadaGhevra-Phase-3,Delhi	192.96	192.96	192.96
49	Delhi(UT)	Constructionof1180(G+4)FiveStoreyedEWSHousesforSlu mDwellersatsiteNo.A-3,Sultanpuri,Delhi.	25.10	25.14	25.14
50	Delhi(UT)	Constructionof980(G+4)5-StoreyedEWSHousesfor SlumDwellersatSector16-BPh-II.Dwarka.	23.42	23.42	23.42
51	Delhi(UT)	Constructionof7400DUs(G+4)EWSHousesatPkt-II, Bhalaswa,JahangirPuri,Delhi.	173.48	157.03	157.03
52	Delhi(UT)	Construction of 5 Storeyed (6480 DUs) Low CostHousingforSlumDwellersatPoothkhurd.Ph-I(Bawana-3)	97.66	148.32	97.66
53	Delhi(UT)	8420DUs(G+4)FivestoreyedEWShousingforSlum dwelleresatTikriKalan,Phase-I,Delhi	149.95	175.97	149.95
54	Delhi(UT)	Constructionof240EWSdwellingunitsforSlum dwelleresatBakarwala,Delhi.	7.87	7.87	7.87
55	Delhi(UT)	3868DwellingUnitsforUrbanPooratBawana,Narela andBhorgarh,DelhiUnderBSUP.	46.17	46.17	46.17
56	Delhi(UT)	4740DwellingUnitsRelocationofslumatNarelaPhase- III,NearSiraspurVillage,Delhi	46.32	38.66	38.66
57	Delhi(UT)	Constructionof4StoreyedlowcostHousing(736DUs)forSlum DwelleresatSector16B,siteNo.2,Dwarka, Delhi	9.73	9.73	9.73
58	Delhi(UT)	Constructionof4Storeyed288EWSHousingforSlumDwell ersatSector16B,siteNo.3Dwarka,Delhi	3.77	3.77	3.77
59	Delhi(UT)	7104DUsRevisedprojectforSlumRelocationProjectat GhooghaandBaproula,Delhi.	58.56	55.18	55.18
60	Gujarat	Constructionof8000EWSHousesatvariouslocationsinper ipheralAreasofAhmedabadPhase-I,Gujarat	47.64	47.64	47.64
61	Gujarat	5664 EWS houses for the Urban Poor at 8 locations ofVastral&NikolnearPeripheralareasofAhmedabad(Ph- II),Gujarat	42.26	42.26	42.26
62	Gujarat	18976EWSHousesatvariouslocationsinAhmedabadMunici palCorporation(Phase-I),Gujarat	164.45	164.45	164.45
63	Gujarat	1184EWSHousesatvariouslocationsinAhmedabadMunicip alCorporation(Phase-II),Gujarat	20.00	20.00	20.00
64	Gujarat	Supplementary DPR for construction of socialinfrastructure works which was not taken up earliersanctionedDPRfor18976Houses(phase- 1)forUrbanPooratvariouslocationsinAMC,Ahmedabad.	1.87	1.87	1.87
65	Gujarat	RevisedIn-situdevelopmentforslumdwelleresat constructionofnew1512DwellingUnitsatRajkot,Gujarat	26.43	26.43	26.43
66	Gujarat	Revised-3168DUsRelocationoffloodaffectedslum dwelleresatvariousEWSreservedplotsTownpla nningSchemesatRajkot.	29.19	29.19	29.19
67	Gujarat	Revisedproject(1808DUs)atdifferentEWSHousing proposedatreservedplotsTownplanningSchemesatRajk ot.	11.35	12.44	12.44
68	Gujarat	Constructionofnew2448DUsatRS.No.603/pof Bokhira,Porbandar.",Gujarat	62.49	62.49	62.49
69	Gujarat	5664DUsDevelopmentandUpgradationofSlums Phase-II,2008-10,Vadodara,Gujarat	55.72	55.72	55.72

Sr.No.	States/UTs	Project title	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
70	Gujarat	6096 DUsin-situ project ofHousing Development andUpgradationofSlumsPhase-III:2009-11,Vadodara, Gujarat	74.83	74.83	74.83
71	Gujarat	SupplementaryDPRforBSUPPhase-1(Anganwadiand Compoundwall),Vadodara,Gujarat	0.64	0.64	0.64
72	Gujarat	Revised Projcet for "Housing Development andUpgradationofSlums(5392DUs)Phase-1:2006-08", Vadodara	33.96	33.96	33.96
73	Gujarat	Constructionof2336DUsofHousingDevelopmentandupgradationofslumsatVadodara,Phase-IV,Gujarat	44.15	44.15	44.15
74	Gujarat	2208DUsin-situprojectofHousingDevelopmentand UpgradationofslumsPhase-V:2012-2014	41.21	41.21	41.21
75	Gujarat	Constructionof740DUunderRedevelopmentschemeatKamrunagarVasahat,Surat(DPR-IX),Gujarat	10.18	10.18	10.18
76	Gujarat	1176DUsRedevelopmentofBhimmnagarVasahat.R.S.No.15 0.Udhana-UdyognagarSangh,Surat,Gujarat	12.84	12.84	12.84
77	Gujarat	Constructionof2240Housesat4-LocationsofSuratCity UnderJNNURM,Surat(DPR-X),Gujarat	28.39	28.39	28.39
78	Gujarat	UpgradationofPhysicalEnvironmentatlocationofDPR-II,III,IV,V&VI(Part)atKosad&Bhestan-Surat(DPR-XI),Gujarat	5.04	5.04	2.45
79	Gujarat	544 Houses for redevelopment of EktanagarVaviVasahatandEktanagaradajanSurat(DPR-XII),Gujarat	7.45	7.45	7.45
80	Gujarat	5424DwellingUnits,RelocationofslumsinSurat(DPR-II)(MCSurat),Gujarat	28.00	28.00	28.00
81	Gujarat	5572DwellingUnitsRelocationofSlumsinSurat(DPR-I),Gujarat	31.37	31.37	31.37
82	Gujarat	5280DUsforUrbanPooratKosad(DPR-III),Surat MunicipalCorporation,Gujarat	34.29	34.29	34.29
83	Gujarat	6752DUsforUrbanPooratKosad(DPR-IV),Surat MunicipalCorporation,Gujarat	43.55	43.55	43.55
84	Gujarat	7392DwellingUnitsforUrbanPooratKosad(H4-H5)-(DPR-V),Surat,Gujarat	45.83	47.06	47.06
85	Gujarat	DPR-VISlumRelocation-4032HousesforUrbanPoor at11variouslocationsofSurat,Gujarat	29.93	29.93	29.93
86	Gujarat	Constructionof7704HousingUnitsforUrbanPoorat15 variouslocationsofSurat(DPR-VII),Gujarat	54.37	54.37	54.37
87	Haryana	1280DUs-UrbanRenewalProjectatBapuNagar, Faridabad,Haryana	8.89	12.26	9.55
88	Haryana	1968DUs-UrbanRenewalprojectatDabuaColony, Faridabad,Haryana	18.91	18.91	17.01
89	HimachalPradesh	Ashiana-IlaHousingSchemeforthepoorofShimla town"Dhali-2,HimachalPradesh	5.14	5.61	2.80
90	Jammu&Kashmir	622DUsHousingforUrbanPoorprojectofSrinagarcity, J&K.	19.69	9.85	9.09
91	Jammu&Kashmir	4600DUsonRehabilitation&ResettlementofSlum DwellersofDalatSrinagarcity,J&K.	73.36	18.34	18.34
92	Jammu&Kashmir	36DUsRehabilitationofslumdwellersatBhagwati NagarJammuCity.	1.23	1.23	0.88
93	Jammu&Kashmir	811DUsRehabilitationofUrbanPoorfamiliesat21 locationsofJammuCity	28.64	22.81	13.87
94	Jammu&Kashmir	608DUsRehabilitationofSlumDwellersofRajivNagar, JammuCity	11.53	8.65	8.65
95	Jharkhand	1090DwellingUnitsBSUPprojectatDhanbadPhase-II, Jharkhand	0.48	4.08	0.57

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
96	Jharkhand	856DwellingUnitsBSUPprojectatRanchi(Phase-IV), Jharkhand	7.73	5.25	5.25
97	Jharkhand	1080DwellingUnitsBSUPprojectatRanchi(Phase-V), Jharkhand	6.46	7.64	3.02
98	Jharkhand	1622DwellingUnitsBSUPprojectatRanchi(Phase-VI), Jharkhand	7.03	10.55	3.89
99	Jharkhand	1616DwellingUnitsforRanchi(GreaterRanchi DevelopmentAgencyPhaseI),Jharkhand	12.83	6.32	6.32
100	Jharkhand	2358DwellingUnitsforRanchi(GreaterRanchi DevelopmentAgencyPhase-II),Jharkhand	13.36	12.98	12.98
101	Jharkhand	1396DwellingUnitsforRanchi(GreaterRanchi DevelopmentAgencyPhase-III),Jharkhand	4.63	7.41	7.41
102	Karnataka	464DwellingUnitsChallaghattaSlumareainBengaluru Phase-III,Karnataka	8.72	7.85	7.85
103	Karnataka	100DUatBhoviColony,AKcolony,SGPalyaslum area,Bengaluru(Phase-III),Karnataka	1.39	1.39	1.39
104	Karnataka	Constructionof208DUatHakkipikkicolonyslumfor theBengaluru,Karnataka.	4.56	4.10	4.10
105	Karnataka	208DwellingUnitsatNagareshwaraNagenahallislum area,Bengaluru,Karnataka	4.48	4.48	4.48
106	Karnataka	880 houses (G+3) and development works atBhuvaneshwarinagar,Uttarahalli,Bangalore,Karnataka	17.13	15.41	15.41
107	Karnataka	RevisedprojectofBSUPCovering28slums(11603 DUs)inBengaluru,Phase-I,Karnataka	90.09	90.09	90.09
108	Karnataka	120DUsRedevelopmentof5IdentifiedslumsbyBMP PilotSlumsfor2slumsnamelyKalyaniandJasmaBhavan,Kar nataka	2.19	1.97	1.64
109	Karnataka	160DUs-BMPPilotSlumsatKodihalli,BakashiGarden &NetajisubashChandraBoseSlum- Mallechwaram(3slumlocations),Karnataka	2.67	2.41	2.00
110	Karnataka	RevisedBSUPSchemeForUrbanPoorcovering16slum area(3151DUs)inBengaluru,Ph-II,Karnataka	56.49	50.84	50.84
111	Karnataka	Revisedprojectfor310DUatLaxmanraoNagarinlieu ofMahalingeshwaraslum,Bengaluru	4.29	3.86	3.86
112	Karnataka	Revisedprojectfor256DUatBhemmakuppessyno.73 inlieuofVeerabhadranagaralum,Bangalore	5.38	4.84	4.84
113	Karnataka	Revisedprojectfor320DUatVinobhaslum,Ambedkaralum &MuniraYappasluminlineuofRoshannagaralum areainBengaluru.	6.82	6.13	6.13
114	Karnataka	RevisedBasicServicestotheurbanpoorBBMPslums (Ph-1)16slums(1524DUs)inBangaloreCity.	22.98	20.68	20.68
115	Karnataka	480 DUs at Kanteeravanagara slum, 100 DUs atRajeevnagaralumand100DUatGovindarajanagar sluminBangalorecity(Phase-3)	6.74	8.48	8.48
116	Karnataka	1806DUsforMysoreCityPhase-IVbyMysoreMunicipal CorporationatKarnataka	38.08	34.27	34.27
117	Karnataka	MysorePhase-1-Rehabilitationof20selectedslumsin MysorecityunderJnNURM,Karnataka	33.13	33.13	33.13
118	Karnataka	MysorePhase-II-Rehabilitationof46selectedslumsin MysoreCityunderJnNURM.	65.42	65.42	65.42
119	Karnataka	Revisedprojectforconstructionof1040DUatEkalavya NagarSlumPh-III,Mysore,Karnataka	34.74	31.26	31.26
120	Kerala	8086DwellingUnitsKochiCityPhase-II,Kerala	49.41	52.22	39.17
121	Kerala	1728DUs(new1531&renovationhouses197)BSUP ProgrammeforKochi(Ph-I)Kerala.	10.70	11.98	7.84
122	Kerala	576DUs(127new,217upgrade&232individualtoilet) atKochiCorporation,Phase-III,Kerala	1.91	1.68	1.15
123	Kerala	1369DUs(1035new&334upgradehouses)at Thiruvanthapuram,Ph-IV,Kerala	22.72	28.06	15.40

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
124	Kerala	340 DUs (new 233 & renovation 107 houses) for Thirunanthapuram(Ph-I)Municipal Corporation, Kerala	2.81	3.02	2.72
125	Kerala	2680DUsBSUPProgramme for ThirunanthapuramMunicipal Corporation,Phase-II,Kerala	26.02	26.85	26.83
126	Kerala	8798DUs(new8565&improvementof233units)at Thiruvanthapuram,Ph-III,Kerala	99.88	90.62	72.96
127	MadhyaPradesh	Constructionof1320DUsSlumRehabilitationScheme ofUjjain, MadhyaPradesh	13.26	11.94	11.94
128	MadhyaPradesh	3000DUsSlumredevelopmentandrehabilitationof identifiedSlums,Indore, MadhyaPradesh	38.83	34.95	34.95
129	MadhyaPradesh	RevisedprojectatSchemeNo.134.&Schemeno78-land155(Revisedlocations)atIndore, MadhyaPradesh	6.21	5.59	5.59
130	MadhyaPradesh	Constructionof4132DUsSlumRedevelopmentSchemeatdifferentLocationIndore, MadhyaPradesh	13.91	22.49	22.49
131	MadhyaPradesh	2858 DUs for Slum Redevelopment and Rehabilitation of identified slums Part-I (Bharat Mata Nagar, Naya Basera&ArjunNagar), MadhyaPradesh	6.08	6.63	6.63
132	MadhyaPradesh	2299DUsforSlumRedevelopmentandRehabilitationof identifiedSlumsPart-II, Bhopal, MadhyaPradesh	7.16	11.13	11.13
133	MadhyaPradesh	SlumandpoorlocalityintegratedareaDevelopment SchemePh-1, Bhopal, MadhyaPradesh	19.17	19.17	19.17
134	MadhyaPradesh	SlumandpoorlocalityintegratedareaDevelopment SchemePh-2, Bhopal, MadhyaPradesh	19.96	19.96	19.96
135	MadhyaPradesh	1872DUsRehabilitationofSlumDwellersatBabaNagarSlumByBhopalMC, Shahpura, MadhyaPradesh.	10.92	12.52	12.52
136	MadhyaPradesh	Constructionof1440DUswithInfrastructureFacilitiesat ShyamNagar, Bhopal, MadhyaPradesh	8.00	8.00	8.00
137	MadhyaPradesh	Constructionof212DUswithInfrastructureInderpuri (KalpnaNagar), Bhopal, MadhyaPradesh	1.27	1.27	1.27
138	MadhyaPradesh	512HouseswithInfrastructureIncludingDevelopmentof(WeeklyMarket), Kotra, ShabriNagar, Bhopal, Madhya Pradesh	4.68	4.68	4.68
139	MadhyaPradesh	1848DUsforresettlementofSlumAreasGangaNagarandAardhnaNagaratKotra, Sultanabad, Bhopal, MadhyaPradesh	5.21	10.03	10.03
140	MadhyaPradesh	1216DUsDevelopmentofResidentialcolonyfor slum dwellersatIndiraNagar, MadhyaPradesh	7.77	7.00	7.00
141	MadhyaPradesh	896DUsdevelopmentofResidentialColonyforSlumDwellers atIndraNagar(Phase-II), Bhopal, Madhya Pradesh	4.10	4.54	4.54
142	MadhyaPradesh	Resettlementofslum(AtalAyubNagar, Policelines, Koh-e-fiza, KechiCholanewBelartoBajpaiNagarslum)atIdgahHills, MadhyaPradesh	23.39	21.57	21.57
143	MadhyaPradesh	Redevelopmentofidentifiedslums(ArjunNagar, BheemNagar, MadrasiColony&RahulNagar)inBhopal, MadhyaPradesh	16.45	22.99	22.99
144	MadhyaPradesh	Revised project for Construction of 2136 Houses withInfrastructureinJabalpur(LalKuan), MadhyaPradesh	9.63	11.12	11.12
145	MadhyaPradesh	SlumRehabilitationofChuiKhadanmadia&areabehindburnCompanyShymaPrasadMukerjeeWard, JabalpurCity.	3.12	5.31	5.31

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
146	MadhyaPradesh	Revised detailed project of Basor Mohali, ChoudharyMohalla,BalduKorikiDafaiSiddhBabaward,Jabalpur City.	6.81	11.41	6.34
147	MadhyaPradesh	Constructionof2076HouseswithBasicInfrastructurefacilitie sinJabalpur,(Bagradafai),MadhyaPradesh	4.82	10.41	7.10
148	Maharashtra	Constructionof279DUsinJatTarodiSluminNagpur, Maharashtra	5.67	5.67	3.72
149	Maharashtra	Constructionof360DUsin1-slumnamedNew PandharbodislumatNagpur,Maharashtra	6.28	5.02	3.14
150	Maharashtra	376 DUs in 2 slum namely Bezonbagh-II (GautamNagar)andLumbiniNagarSlumatNagpur,Maharashtra	8.36	6.69	4.16
151	Maharashtra	850DUsin3slumnamedSravasthiNagar,Sanjay NagarandSewadalNagaratNagpur,Maharashtra	22.31	22.31	14.39
152	Maharashtra	Revisedprojectforconstructionof630DUsinSavitribai PhuleNagar&AdivasiGondTolislum,Nagpur,Maharashtra	2.38	5.97	2.87
153	Maharashtra	Revised project for 365 DUs in Gopal Nagar and Bh.AnandKausalyayanNagarSlumsinNagpurMaharashtra	9.32	9.32	8.30
154	Maharashtra	Revised project for Construction of 219 DUs in PanchZopdaandGopalNagarSlumsofNagpur,Maharashtra	4.82	3.86	3.83
155	Maharashtra	RevisedprojectforConstructionof456DUsin5slums ofNorthNagpurinNagpurMaharashtra.	3.27	5.81	4.11
156	Maharashtra	Revisedprojectfor1017DUsinIndiraNagar,IndiramataNagar,WanjaraandBokarNagarSlumsinNagpur Maharashtra	19.37	19.37	15.50
157	Maharashtra	Revisedprojectfor1694Housesat4-locationsof NagpurCityforRehabilitationofUrban/Poor-PPPScheme.	14.75	45.72	8.61
158	Maharashtra	IntegratedCivicInfrastructureDevelopmentProject (ICIDP)Phase.I,Nagpur,Maharashtra	37.07	27.80	15.33
159	Maharashtra	ImplementationofIntegratedhousingProjects(788DUs)atNandedCity.Dist.Nanded.Maharashtra.(DPR-VIII)	23.58	23.58	15.10
160	Maharashtra	Implementation of Integrated Housing Projects (1183DUs)atNandedcity.Dist.Nanded.Maharashtra(DPR-VI)	38.87	32.33	25.02
161	Maharashtra	ImplementationofIntegratedHousingProjects(1002 DUs)atNandedCity.Dist.Nanded.Maharashtra	28.96	28.96	17.66
162	Maharashtra	ImplementationofIntegratedHousingprojects(958DUs)atNandedCity.Dist.Nanded.Maharashtra(DPR-V)	30.56	30.56	19.14
163	Maharashtra	ImplementationofIntegratedHousingprojects(1621 DUs)atNandedCity.Dist.Nanded.Maharashtra(DPR-IV)	55.91	46.25	38.47
164	Maharashtra	ImplementationofIntegratedHousingprojects(1567 DUs)atNandedCity.Dist.Nanded.Maharashtra(DPR-IX)	51.91	44.26	35.19
165	Maharashtra	2100DUsforUrbanPooratNandedTaroda(KH&BK)near eaofNWCMC,Nanded,Maharashtra(DPR-X)	71.56	71.56	63.49
166	Maharashtra	4132DUsRevisedinDPR-IDevelopmentofSlumsat Nanded,Maharashtra	70.41	79.60	79.60
167	Maharashtra	ImplementationofIntegratedHousingProjects(7820 DUs)atNandedCity,Dist.Nanded,Maharashtra(DPR-II)	165.10	200.45	178.66

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
168	Maharashtra	1678DUsImplementationofIntegratedHousingProjects atNandedCity,Dist,Nanded,Maharashtra	71.87	57.50	46.34
169	Maharashtra	4160DUsfortheUrbanpoorstayinginslumsonpublic purposedlands&elogicallydangerouslocationsinNashik(S.No-809),Maharashtra	26.39	29.41	26.39
170	Maharashtra	720DUsfortheurbanpoorstayinginslumsonpublic purposedlands&elogicallydangerouslocationsinNashik(S.No.814/815),Maharashtra	6.79	6.79	6.79
171	Maharashtra	1840DUsfortheUrbanpoorstayinginslumsonpublic purposedlands&elogicallydangerouslocationsinNashik(S.No-907),Maharashtra	9.05	13.01	9.05
172	Maharashtra	1460DUs(Revised)RelocationofslumdwellersatNewNashik ,NashikEast-WestArea,Nashik,Maharashtra	14.60	16.59	14.60
173	Maharashtra	400DUsRevisedprojectforReloationofslumdwellersatSatpurArea,NashikunderBSUP,Maharashtra	3.56	3.92	3.56
174	Maharashtra	Revisedprojectforconstructionof1120DUsat Panchavatiarea,Nashik,Maharashtra.	9.91	10.45	9.91
175	Maharashtra	Constructionof1634DUsBSUPSchemeForKulgaon Badlapur,Distt.Thane,Maharashtra	35.15	35.15	17.57
176	Maharashtra	2376NewDUsatKalyanDombiviliMunicipalCor,Are, DisttThane,Maharashtra	47.39	47.39	29.91
177	Maharashtra	Constructionof4136DUsinJantanagar&KashiChurchslumsinMiraBhayandar, GreaterMumbai, Maharashtra	64.97	51.98	40.28
178	Maharashtra	ImplementationofIntegratedHousingProjectsatKalyanDombiviliMunicipalCorporationArea,DistrictThane, Maharashtra,Phase-IV	47.62	47.62	29.91
179	Maharashtra	1160DUs(DPR-III)RedevelopmentofslumatNaupada underBSUP,Thane,Maharashtra	26.04	20.83	20.83
180	Maharashtra	1142DUs(DPR-IV)ImplementationofBSUPatDaighar andKausa,Thane,Maharashtra	49.11	12.28	12.28
181	Maharashtra	Constructionof6832TransitSheltersatMumbaiunder JnNURM,Maharashtra	114.20	114.20	114.20
182	Maharashtra	4179DUsProposalforLIGHousesforEWS/LIGHousingSchemeunderBSUP,Mumbai,MHADA (Maharashtra)	71.23	71.23	71.23
183	Maharashtra	Proposal for LIG Houses for Textile Mill Workers andTransitShelterfortenantsfolddilapidatedbuildingat Mumbai.MHADA(Maharashtra)	247.46	247.46	247.46
184	Maharashtra	ImplementationofIntegratedHousingprojectatKalyan DombiviliMunicipalCorparea,DistrictThane,Mumbai,Maharashtra	87.17	87.17	78.25
185	Maharashtra	822DUsImplementationofBasicServicesforUrban PoorScheme(BSUP)atThane,Maharashtra	15.65	15.65	11.74
186	Maharashtra	RevisedIntegratedRehabilitationProjectforUrbanPoorStaying in Slums on public purpose land ecologicallydangerouslocationofnallabankson155.62kmsin Thane.	83.36	96.96	72.72
187	Maharashtra	InsituSlumRehabilitationintheCityofPuneatYerwada,Parvati,Mundhwa,Ghorpadi&KothrudSlum,Pune, Maharashtra	64.01	64.01	59.21
188	Maharashtra	672DwellingUnitsBSUPprojectatPimpriChinchwad (Pune),Maharashtra	10.75	12.90	9.67
189	Maharashtra	4960DUsIntegratedRehabilitationProjectfortheurban poorlivingindangerouslocationsinPimprichindwad(Project-I),Pune,Maharashtra	11.67	33.92	27.14

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
190	Maharashtra	4960DUsIntegratedRehabilitationProjectfortheurbanpoorlivingindangerouslocationsinPimprichindwad (Project-II),Pune,Maharashtra	17.51	45.23	27.14
191	Maharashtra	1840DUsBSUPprojectatPimpriChindwad(Project-III), Pune,Maharashtra	6.57	16.78	16.68
192	Maharashtra	Curtailed Integrated Rehabilitation Project for the UrbanPoorstayinginslumsinecologicallydangerouslocations inthePune(WarjeSlum).	15.31	15.31	15.31
193	Maharashtra	Revised2408DUsIntegratedRehabilitationProjectat HadaspurinPMCarea,Pune,Maharashtra	19.92	24.81	24.81
194	Maharashtra	RevisedinIntegratedRehabilitationProjectforUrban PoorstayinginslumsonpublicpurposelandsinPimpriChinchwad(MilindnagarSlum).	6.23	14.37	10.78
195	Maharashtra	RevisedinIntegratedRehabilitationProjectfortheUrban PoorstayinginslumsonpublicpurposelandsinPimpriChinchwad(VetalnagarSlum).	11.36	16.38	11.06
196	Maharashtra	RevisedproposalofNightShelterDormitoriesprojectfortheUrbaninPuneunderBSUP,Maharashtra	2.63	2.54	0.66
197	Maharashtra	RevisedStreetVendorsRehabilitationProjectforthe UrbaninPuneUnderBSUP,Maharashtra	1.17	3.14	3.14
198	Maharashtra	RevisedinIntegratedRehabilitationProjectfortheUrbanPoor stayinginslumsonpublicpurposelandsinPimpri Chinchwad(VithalnagarSlum).	16.30	16.43	16.43
199	Maharashtra	RevisedinIntegratedRehabilitationProjectfortheUrbanPoor staying in slums on public purpose lands in PimpriChinchwad(AjantanagarSlum)underBSUP.	8.64	12.14	11.98
200	Maharashtra	RevisedinIntegratedRehabilitationProjectforUrbanPoorGenerationofAffordableHousingStockforthe urbanPoorandEWSinPimpriChinchwad.	114.04	112.43	112.42
201	Manipur	1250DUsBSUPProjectforImphal,Manipur	43.91	43.91	43.91
202	Meghalaya	168Housesin5notifiedslumsiemawah,LowerMawpre, Demseiniong,Kynjatphutbol& Pynthorumkrah,Shillong	4.74	12.44	8.49
203	Meghalaya	300HousingforEWSandUrbanPoorincludingSlumrehabilitationatNongmynsong,Shillong(Ph-I), Meghalaya	11.47	11.47	11.47
204	Meghalaya	300HousingforEWS&UrbanPoorincludingSlumrehabilitationatNongmynsong.Shillong(Ph-II), Meghalaya	12.31	12.31	9.62
205	Mizoram	368DwellingUnits,BSUPSchemeatRangvamaul, Aizawl,Mizoram	27.63	27.63	27.63
206	Mizoram	320DwellingUnitsDurtlangBSUPHousingProject, Aizawl,Mizoram	23.57	23.57	23.57
207	Mizoram	Revised(Combined)projectforLawipuHousingproject (408DUs),Aizawl,Mizoram	28.53	28.53	28.53
208	Nagaland	Revisedproject-HousingDevelopmentinrelocationandin-situup-gradationofslumsatKohima(3504DUs),Nagaland	105.61	105.60	79.20
209	Odisha	192DwellingUnits,BSUPSchemeforthetownof Bhubaneswar,Odisha	5.41	5.41	5.41
210	Odisha	753DUsforDumuduma(RaghunathNagar,SukaVihar,Saty aNagar,Sastrinagar,Barabari)atBhubaneswar, Odisha	15.04	11.51	11.51
211	Odisha	1135DUs,BSUPSchemeforBharatpurVikashNagarat Bhubaneswar,Odisha	21.50	24.06	12.81
212	Odisha	73DwellingUnitsforNayapalliSabarSahiSlumat Bhubaneswar,Odisha	1.35	1.36	0.72

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213	Odisha	60DwellingUnitsforMattitotaandMishranoliaSahi SlumatPuri,Odisha	0.99	1.01	0.22
214	Odisha	295DwellingUnitsforthetownofPuri(Phase-II),Odisha	3.89	3.37	1.47
215	Puducherry(UT)	Constructionof1660HouseswithInfrastructurefacilities forSCBeneficiariesofPuducherry.	8.03	12.72	12.72
216	Puducherry(UT)	1136DUswithinfrastructureatLambertSaravananNagar,ReddiyarPalayam,OulgretMunicipality, Puducherry	22.12	21.04	21.04
217	Puducherry(UT)	Constructionof168Multistoriestenementsat Kuruchikulam(Vazhakulam),Puducherry	4.25	4.25	4.25
218	Punjab	320DUsforSlumDevelopment3SlumsatRasoolpur, AmritsarCity,Punjab	1.15	2.88	1.80
219	Punjab	SlumRelocationProjectfor1328DwellingUnitsunder BSUPatAmritsar,Punjab	19.23	23.28	19.23
220	Punjab	4832DUsforSlumDevelopment(BhagatSinghnagar, RajivGandhi),LudhianaCity,Punjab	25.01	33.27	25.01
221	Rajasthan	2892DwellingUnitsonRelocationof14Slumsunder JDAforJaipur,Rajasthan	42.48	42.48	42.48
222	Rajasthan	Constructionof2922DUsforRelocationof17Slums underJDAinJaipur,Rajasthan	45.63	45.63	45.63
223	Rajasthan	1082DwellingUnitsforBasicServicestoUrbanPoorin AjmerPuskar,Rajasthan	17.15	42.28	35.56
224	Sikkim	IntegratedHousing&SlumdevelopmentforNotified SlumareaRangpoGangtok-I	21.78	21.78	14.70
225	Sikkim	IntegratedDevelopmentofHousing&SlumdevelopmentofoldslaughterHouseAreaGangtok,Phase-II,Sikkim	4.49	4.49	3.22
226	Sikkim	IntegratedHousingandSlumDevelopmentofold SlaughterHouseArea,Gangtok(Phasel),Sikkim	2.79	2.79	2.09
227	TamilNadu	Constructionof398houseswithinfrastructurefacilities forAvadiMunicipality,Tiruvallur,Tamilnadu	4.75	4.75	4.75
228	TamilNadu	300newhouses&98upgradationandinfrastructurefacilitiesforPALLAVARAM(CMA).Kancheepuram. Tamilnadu	3.32	3.32	3.32
229	TamilNadu	690DUswithinfrastructurefacilitiesforTambaram Municipality(CMA),Kancheepuram,Tamilnadu	7.53	7.53	7.53
230	TamilNadu	ProvisionofInfrastructurefacilitiesfor186Slums(Ph-II) inChennaiCorporation,Tamilnadu	34.55	34.55	34.55
231	TamilNadu	276DUsforPammalMunicipality.Lancheepuram. Chennai,Tamilnadu	3.05	3.05	3.05
232	TamilNadu	189DwellingUnitsforAnakaputhurKancheepuram, Chennai,Tamilnadu	2.44	2.44	2.44
233	TamilNadu	191DUsBSUPProjectforPoonamallee.Thirivallur. TamilNadu	1.87	1.87	1.87
234	TamilNadu	440DwellingUnitsforSlumsinThiruverkadu. Thiruvallur.TamilNadu	3.55	3.55	3.55
235	TamilNadu	827Houses&InfrastructurefacilitiseforAlandur Municipality,Chennai,Tamilnadu	5.09	5.09	5.09
236	TamilNadu	433HousesandInfrastructurefacilitiseforMadhavaramMunicipality,ChennaiMetropolitanArea,TamilNadu	2.42	2.42	2.42
237	TamilNadu	414 Houses (295 New & 119 Upgradation) withInfrastructureforAmbatturMunicipality,Chennai MetropolitanArea,TamilNadu.	2.38	2.38	2.38
238	TamilNadu	ProvisionofInfrastructurefacilitiseforThiruvottiyur Municipality,Chennai,Tamilnadu	0.85	0.85	0.85
239	TamilNadu	ProvisionofInfrastructurefacilitiseforkathivakkam Municipality,ChennaiMetropolitanAreaTamilnadu	0.47	0.46	0.46

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240	TamilNadu	Constructionof197NewhousesMangadu Townpanchayat.(Kancheepuram)Tamilnadu	1.26	1.26	1.26
241	TamilNadu	Constructionof405NewhousesThiruneermalaiTown Panchayat. TN(Kancheepuram)Chennai	1.72	1.72	1.72
242	TamilNadu	182HousingwithInfrastructureforMinjurTown Panchayat, ChennaiMetropolitanArea, TamilNadu.	1.22	1.22	1.22
243	TamilNadu	Constructionof9936slumtenementswithInfrastructurefacilit iseatEzhilNagar, Chennai, Tamilnadu	96.26	96.26	96.26
244	TamilNadu	Constructionof1370housesandInfrastructurefacilities forChennaicorporation. TamilNadu.	50.71	50.71	50.71
245	TamilNadu	Construction of 10452 tenements with infrastructurefacilities(Ph-I)atPerumbakkam, Chennai, Tamilnadu	203.38	203.38	203.38
246	TamilNadu	Constructionof9476tenementsatPerumbakkam (Phase-II),atChennai, Tamilnadu	159.73	159.73	159.73
247	TamilNadu	Constructionof500housesandprovidinginfrastructurefaciliti esforAvadiMunicipality(Phase-II), Tamilnadu	7.89	7.89	7.89
248	TamilNadu	Revised project for Construction of 217 New housesSembakkamTownPanchayat(Kancheepuram)Chennai T.N.	1.19	1.19	1.19
249	TamilNadu	RevisedprojectforConstructionof500Newhouses KundrathurTownPanchayat, TamilNadu, (Chennai)	2.39	2.39	2.39
250	TamilNadu	Constructionof303NewHousesforKuniamuthur Municipality. Coimbatore. Tamilnadu	3.17	3.17	3.17
251	TamilNadu	Constructionof300housesandprovidinginfrastructurefaciliti esforKurichi. Coimbatore. Tamilnadu	3.36	3.36	3.36
252	TamilNadu	Constructionof135NewhousesforIdigaraiTown panchayat, Coimbatore, TamilNadu	1.55	1.55	1.55
253	TamilNadu	Constructionof41NewhousesforKannampalayam TownPanchayat. Coimbatore. Tamilnadu	0.48	0.48	0.48
254	TamilNadu	Constructionof88NewhouseswithInfraforMadukkaraiTo wnPanchayat, Coimbatore, Tamilnadu	1.04	1.04	1.04
255	TamilNadu	Construction of 129 New houses forPeriyanaickenpalayamTownPanchayat. Coimbatore. TamilNadu	1.38	1.38	1.38
256	TamilNadu	Constructionof36houseswithInfrastructurefor VedapattiTownPanchayat, Coimbatore, Tamilnadu	0.46	0.46	0.45
257	TamilNadu	Constructionof57NewhousesforVeerkeralamTown Panchayat. Coimbatore. Tamilnadu	0.69	0.69	0.69
258	TamilNadu	Constructionof129housesforVeerapandi(N0-4)Town Panchayat. Coimbatore. Tamilnadu	1.37	1.37	1.37
259	TamilNadu	Constructionof131newhousesforVellaloreTown Panchayat, Coimbatore, Tamilnadu	1.46	1.46	1.46
260	TamilNadu	Constructionof39HousesforSaravanampattyTown Panchayat. Coimbatore. Tamilnadu	0.46	0.46	0.46
261	TamilNadu	Construction of 179 DUs with infrastructure inGoundampalayan. Municipality. Coimbatore, Tamilnadu	1.96	1.96	1.96
262	TamilNadu	Constructionof2232SlumtenementsatUkkadam SewragefarmatCoimbatoreCity, Tamilnadu	20.69	20.69	20.69
263	TamilNadu	Constructionof1608HouseswithInfraatAmmankulam inCoimbatoreCity, Tamilnadu	15.56	15.56	15.56
264	TamilNadu	2907DUswithInfrastructureatCoimbatore(Phase-I)for 18Slums, TamilNadu	28.66	28.66	28.66
265	TamilNadu	Constructionof10973housesandInfrastructurefacilities (Phase-II)forCoimbatore, TamilNadu	96.59	96.59	96.59

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
266	TamilNadu	Construction of 9600 Tenements and infrastructure facilities (Phase-III) at Ukkadam, Coimbatore., Tamilnadu	63.69	63.69	63.69
267	TamilNadu	43 houses and providing infrastructure facilities for Vilangudi Town Panchayat, Madurai, Tamilnadu	0.46	0.46	0.46
268	TamilNadu	80 houses and infrastructure for Paravai Town Panchayat, Madurai, Tamilnadu	0.79	0.79	0.79
269	TamilNadu	78 houses and providing infrastructure facilities for Sholavandan Town Panchayat, Madurai, Tamilnadu	0.80	0.80	0.80
270	TamilNadu	Construction of 227 new houses for thirupparankundram Municipality, Madurai, Tamilnadu	2.33	2.33	2.33
271	TamilNadu	236 houses and providing infrastructure facilities for Avaniapuram Municipality, Madurai, Tamilnadu	2.46	2.46	2.46
272	TamilNadu	Construction of 413 New houses for Tirumangalam Municipality, Madurai, Tamilnadu	3.99	3.99	3.99
273	TamilNadu	Construction of 485 new houses with infrastructure for Anaiyur Municipality, Madurai, Tamilnadu	5.18	5.18	5.18
274	TamilNadu	Construction 1566 Houses with Infrastructure facilities at Raja kkur Periyar Nagar in Madurai, Tamilnadu	14.17	14.17	14.17
275	TamilNadu	Construction of 2515 Houses with Infrastructure Package I for 21 Slums at Madurai Ph-I, Tamilnadu	13.42	13.42	13.42
276	TamilNadu	9563 houses and Infrastructure facilities (Ph-II) for Madurai Corporation, Tamilnadu	50.92	50.92	50.92
277	TamilNadu	Construction of 10688 houses and infrastructure facilities (Ph-III) for Madurai, Tamilnadu	87.13	87.13	87.13
278	Telangana	Providing Infrastructure Development of Houses Constructed Under VAMBAY Intra-nal Roads & Site Leveling Etc, Telangana	24.86	24.86	24.86
279	Telangana	Revised project Phase-VII for 2800 Houses with infrastructure facilities in GHMC area & Ranga Reddy Districts Telangana	42.64	48.08	36.42
280	Telangana	Revised-4550 DUs with infrastructure facilities in GHMC area and Ranga Reddy Districts, by GHMC, Hyderabad, Telangana	59.30	59.30	47.11
281	Telangana	Revised project for provision of infrastructure facilities in the slums of MCH divisions I to IV, by GHMC, Hyderabad, Telangana	11.32	11.32	11.32
282	Telangana	Revised project for provision of infrastructure facilities in the slums of MCH Divisions V to VIII, by GHMC, Hyderabad, Telangana	14.94	14.94	14.94
283	Telangana	Revised project for provision of infrastructure facilities in the slums of MCH divisions IX to XII, by GHMC, Hyderabad, Telangana	13.17	13.17	13.17
284	Telangana	Revised-23239 DUs with infrastructure in GHMC area and Ranga Reddy Districts. Phase-I by GHMC, Hyderabad under the 49000 DUs BSUP Project.	107.97	209.65	107.97
285	Telangana	Revised-25761 DUs with infrastructure in GHMC area and Ranga Reddy Districts, Phase-II by GHMC, Hyderabad under the 49000 DUs BSUP Project.	128.81	35.36	120.91
286	Telangana	Revised project Phase-I for construction of 1976 DUs and provision of infrastructure facilities by GHMC, Telangana	31.37	31.37	25.99
287	Telangana	Revised project Phase-III for 1942 DUs and provision of infrastructure facilities by in GHMC area, Ranga Reddy Districts, Telangana	22.44	25.84	22.44
288	Telangana	Revised project Phase-II for construction of 1712 DUs with infrastructure facilities by GHMC, Telangana	26.49	31.45	24.12

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
289	Telangana	Revised project Phase-V for 2756 DUs with infrastructure facilities in GHMC area and Ranga Reddy Districts, Telangana	40.88	48.13	36.10
290	Telangana	Revised project Phase-VI for construction of 2755 DUs with infrastructure in GHMC area and Ranga Reddy Districts, Telangana	41.93	47.97	41.93
291	Telangana	Revised project Phase-X for construction of 2624 DUs with infrastructure in GHMC area by GHMC, Telangana	40.95	40.95	34.65
292	Telangana	Revised project Phase-IV for the construction of 1576 DUs with Infrastructure facilities in GHMC area, Telangana	18.62	33.82	16.66
293	Telangana	Revised project Phase-IX for 2352 DUs with infrastructure in GHMC area and Ranga Reddy Districts, Telangana	21.98	23.90	21.98
294	Telangana	Revised project (Jawaharnagar & Gachi Bowli) Phase-VIII for construction of 2328 DUs in GHMC area by GHMC, Telangana	32.72	33.92	46.66
295	Tripura	256 Dwelling Units for Mouza Kunbanjan Slum Improvement Scheme at Agartala, Tripura	13.96	13.96	13.96
296	Uttar Pradesh	1008 Dwelling Units at Lohiya Nagar (Relocation), Meerut, Uttar Pradesh	10.81	10.81	10.81
297	Uttar Pradesh	Project for construction of 768 DUs with infrastructure facilities at Meerut, Distt. Meerut, Uttar Pradesh	15.83	15.83	15.83
298	Uttar Pradesh	723 DUs BSUP Scheme for Meerut City, Uttar Pradesh	18.04	18.04	18.04
299	Uttar Pradesh	629 DUs BSUP Scheme for the City of Meerut, Uttar Pradesh	14.82	14.82	14.82
300	Uttar Pradesh	BSUP Scheme for construction of in situ 655 DUs for the City of Meerut, Uttar Pradesh	13.88	13.88	13.88
301	Uttar Pradesh	694 DUs BSUP project for Meerut City, Uttar Pradesh.	13.80	13.80	13.80
302	Uttar Pradesh	677 DUs BSUP Project at Meerut, Uttar Pradesh.	14.91	14.91	14.91
303	Uttar Pradesh	731 DUs BSUP Project at Meerut, Uttar Pradesh	15.98	15.98	15.98
304	Uttar Pradesh	500 DUs BSUP Scheme at Achronda and Kanshi, Meerut, Uttar Pradesh	8.94	8.94	8.94
305	Uttar Pradesh	632 DUs BSUP Scheme for Abdullapur & Karimnagar, Meerut, Uttar Pradesh	11.01	11.01	11.01
306	Uttar Pradesh	Implementation of 852 DUs (681 new & 171 Upgrade) BSUP Scheme at Meerut, Uttar Pradesh.	14.36	14.36	14.36
307	Uttar Pradesh	Integrated Upgradation and Housing Project for 5 slums Meerut, Uttar Pradesh	14.93	14.93	14.93
308	Uttar Pradesh	BSUP Scheme for the Meerut City Ph-II (744 DUs), Uttar Pradesh	8.37	8.37	8.37
309	Uttar Pradesh	Revised in Sanctioned DPR - BSUP Project at Kidwai Nagar, (160 DUs) Meerut, Uttar Pradesh	3.14	3.14	3.14
310	Uttar Pradesh	108 DUs BSUP Scheme at Jaisinghpura, Mathura, Uttar Pradesh	3.71	3.71	2.78
311	Uttar Pradesh	Revised DPR? BSUP project at Govindpur, (156 DUs) Dist Mathura, Uttar Pradesh	2.16	3.33	2.59
312	Uttar Pradesh	Revision in Sanctioned DPR ? BSUP project at Bhainsbhora, (530 dusto 157 dus) Dist Mathura, UP	5.14	8.66	5.12
313	Uttar Pradesh	Revision in Sanctioned DPR? BSUP project at Gopal Nagar, (560 dusto 265 dus) Dist Mathura, UP	10.58	17.61	11.81
314	Uttar Pradesh	Revision in Sanctioned DPR? BSUP project at Laxmi Nagar, (608 dusto 482 dus) Dist Mathura, UP	21.04	21.04	16.00
315	Uttar Pradesh	Revision in Sanctioned DPR? BSUP project at Navneet Nagar, (534 dusto 274 dus) Dist Mathura, UP	8.99	13.14	8.37

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
316	UttarPradesh	RevisedprojectatRadheshyamColony,(1580DUs)Dist Mathura,UttarPradesh	51.15	51.15	36.63
317	UttarPradesh	1360DUsBSUPSchemeforthecityofAgra,(Phase-III), UttarPradesh	24.64	24.64	24.64
318	UttarPradesh	Constructionof3640DwellingUnitsatNaraich,Agra, UttarPradesh	59.47	59.47	49.60
319	UttarPradesh	608DUsforIntegratedDevelopmentofKanshiRamTaj NagariPhase-II,Agra,UttarPradesh	6.78	6.78	6.78
320	UttarPradesh	632 DUs Integrated Development of Manniya ShriKanshiRamJeeKalindiViharI&II,Agra,UttarPradesh	7.88	7.88	6.91
321	UttarPradesh	RevisedinSanctionedDPR-BSUPprojectatAgra(1908 DUs),UttarPradesh	37.55	37.55	37.55
322	UttarPradesh	RevisedinSanctionedDPR-BSUPprojectatAgra(1285 DUs),UttarPradesh	24.17	24.17	24.17
323	UttarPradesh	RevisedinSanctionedDPR-BSUPprojectatAgra(2151 DUs),UttarPradesh	14.99	14.99	14.99
324	UttarPradesh	RevisedinSanctionedDPR-BSUPprojectatAgra(484 DUs),UttarPradesh	12.37	12.37	12.37
325	UttarPradesh	RevisedinSanctionedDPR-BSUPprojectatAgra(1172 DUs),UttarPradesh	25.20	25.20	25.20
326	UttarPradesh	RevisedinSanctionedDPR-BSUPprojectatAgra(737 DUs),UttarPradesh	14.08	14.08	14.08
327	UttarPradesh	336DUsforthetownofChakMalhauri.Lucknow,Uttar Pradesh	5.96	5.96	5.96
328	UttarPradesh	UnderRelocation.176DUsatUMRAOHATA. NISHATGANJ.Lucknow,UttarPradesh	2.82	2.82	2.82
329	UttarPradesh	AdditionalInfrastructurecomponentinBSUPSchemeof Lucknow,UttarPradesh.	5.40	5.40	5.40
330	UttarPradesh	1488DUsRevisedBSUPProjectatLucknow,Uttar Pradesh	13.48	13.48	13.48
331	UttarPradesh	RevisedinImplementationofBSUPSchemeatLucknow (2432DUs)Distt.Lucknow,UttarPradesh	22.47	61.64	41.09
332	UttarPradesh	RevisedinImplementationofBSUPprojectatLucknow (593DUs),UttarPradesh	12.94	12.94	12.94
333	UttarPradesh	RevisioninSanctionedDPR?BSUPprojectatLucknow- (487Dusto364Dus),Dist.Lucknow,UP	9.19	9.24	9.19
334	UttarPradesh	RevisedinSanctionedDPR-BSUPprojectfor181DUs atLucknowCity,UttarPradesh	4.68	4.68	4.68
335	UttarPradesh	RevisedinImplementationofBSUPprojectatKanpur (32DUs)PhaseIII,UttarPradesh	0.29	6.87	6.87
336	UttarPradesh	RevisedinImplementationofBSUPprojectatKanpur (646DUs)PhaseII,UttarPradesh	5.63	6.80	6.80
337	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (343DUs),UttarPradesh	5.56	6.49	5.56
338	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (554DUs),UttarPradesh	10.78	13.61	13.61
339	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (284DUs),UttarPradesh	6.29	9.13	8.51
340	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (234DUs),UttarPradesh	4.64	10.80	9.07
341	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (499DUs),UttarPradesh	8.80	13.22	12.11
342	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (439DUs),UttarPradesh	11.67	16.99	12.74
343	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (683DUs),UttarPradesh	11.05	13.20	13.20
344	UttarPradesh	RevisedinImplementationofBSUPProjectatKanpur (604DUs),UttarPradesh	11.21	14.72	12.04

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
345	UttarPradesh	RevisioninSanctionedDPR?BSUPprojectatKanpur-(871DUsto504DUs),Dist.Kanpur,UP	9.90	12.86	12.86
346	UttarPradesh	RevisioninSanctionedDPR?BSUPprojectatKanpur-(854Dusto677Dus),Dist.Kanpur,UP	13.43	16.93	14.71
347	UttarPradesh	RevisioninSanctionedDPR?BSUPprojectatKanpur-(887Dusto681Dus),Dist.Kanpur,UP	13.08	16.98	16.98
348	UttarPradesh	BSUPSchemefortheconstructionof233DUsinNaini,Allahabad,UttarPradesh.	3.42	3.42	3.42
349	UttarPradesh	210DUsRevisedinSanctionedDPR-BSUPProjectatAllahabad,UttarPradesh	4.64	5.26	4.64
350	UttarPradesh	RevisedinSanctionedDPR-BSUPProjectatAllahabad City,Dist.Allahabad,UP.	6.41	8.14	8.14
351	UttarPradesh	RevisedBSUPProjectatAllahabad(345DUs),Dist Lucknow,UttarPradesh	5.52	5.52	5.52
352	UttarPradesh	RevisedinSanctionedDPR-BSUPProjectatAllahabad,(56DUs)UttarPradesh	0.32	0.38	0.38
353	UttarPradesh	RevisedinImplementationofBSUPprojectatVaranasi (1167DUs),UttarPradesh	19.07	19.70	19.07
354	UttarPradesh	RevisedinImplementationofBSUPprojectatVaranasi (677DUs),UttarPradesh	12.44	12.44	12.44
355	UttarPradesh	RevisedinImplementationofBSUPprojectatVaranasi (612DUs),UttarPradesh	9.60	10.62	9.60
356	UttarPradesh	RevisedinImplementationofBSUPprojectatVaranasi (558DUs),UttarPradesh	8.53	8.61	8.53
357	UttarPradesh	RevisedinImplementationofBSUPprojectatVaranasi (638DUs),UttarPradesh	10.61	10.61	10.61
358	UttarPradesh	RevisedinImplementationofBSUPprojectatVaranasi (575DUs),UttarPradesh	10.73	10.73	10.73
359	UttarPradesh	RevisedinBSUPSchemeForJaiprakashNagarSlumin thecityofVaranasi.Distt.Varanasi.UP	1.88	1.88	1.33
360	UttarPradesh	RevisedinBSUPSchemeForMaheshpurSluminthe CityofVaranasi.Distt.Varanasi.UP	1.87	1.87	1.22
361	UttarPradesh	RevisedinBSUPSchemeForRupanpurslumintheCity ofVaranasi.Distt.Varanasi.UP	3.39	3.39	2.20
362	UttarPradesh	RevisedBSUPProjectatNewadaNATBASTI(144 DUs),Varanasi,UttarPradesh	1.62	1.62	0.98
363	Uttarakhand	34DwellingUnitsforRotaryKussthrogAshram, Dehradun,Uttarakhand	1.16	1.16	0.46
364	Uttarakhand	28DwellingUnitsforShantikusthAshram(MainBasti) Dehradun,Uttarakhand	1.10	1.10	0.61
365	Uttarakhand	27DwellingUnitsforRamMandirKusthAshram(Malin Basti)Dehradun,Uttarakhand	1.12	1.12	0.83
366	Uttarakhand	224DwellingUnitsforRamNagarSlum(MainBasti), Dehradun.,Uttarakhand	2.44	4.27	1.53
367	Uttarakhand	148DwellingUnitsatKaathBanglaSlum(MalinBasti), Deharadun,Uttarakhand	4.85	3.88	3.88
368	Uttarakhand	200DUsDetailedProjectReport(DPR)forDurgapur, Nainital,Uttarakhand	7.43	7.43	3.71
369	Uttarakhand	Constructionof96DUsforPandewala,Haridwarforthe StateofUttarakhand,underBSUP	2.90	2.90	2.90
370	Uttarakhand	240DwellingUnitsSlumUpgradationofNiranjanpur, Barhmpuri,Phase-1Dehradun,Uttarakhand	2.04	2.19	
371	WestBengal	400DUsforthetownofDurgapurPhase-II,Distt. Bardhaman,AsansolUrbanRegion,WestBengal	5.77	5.77	5.77
372	WestBengal	2232DwellingUnitsforthetownofAsansolPhase-II, Barddhaman,WestBengal.	29.08	29.08	18.81
373	WestBengal	4626DwellingUnitsforthetownofAsansolPhase-III, Bardhaman,WestBengal	65.43	65.43	65.19
374	WestBengal	912RelocationDUsfortheTownofDurgapur(Phase-IV),Burdwan.WestBengal.	17.89	17.89	17.89

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
375	WestBengal	RehabilitationofSlumsinAsansol,AsansolUrbanArea (throughADDA),(Phase-I)WestBengal	44.46	44.46	44.22
376	WestBengal	RehabilitationofSlumsinDurgapurPhase-I,Asansol UrbanArea(throughADDA),WestBengal	53.01	53.01	52.11
377	WestBengal	1371DUsLowCostHousingforUrbanPoorinAsansol underBSUPofJnNURM,WestBengal	5.09	8.05	3.90
378	WestBengal	1169DwellingUnitsforthetownofJamuria(Phase-II) underJnNURM,WestBengal	6.54	5.23	5.23
379	WestBengal	1306DUsforthetownofRaniganj(Phase-II)under Asansolregion,WestBengal.	8.98	7.78	7.78
380	WestBengal	1024DwellingUnitsforthetownofKultiAsansol,West Bengal.	5.63	8.22	5.74
381	WestBengal	977DUsforthetownofRaniganjMunicipality(Phase-I), Asansol,WestBengal	4.65	4.37	4.37
382	WestBengal	1057DUsforthetownofJamuriaMunicipality(Phase-I), Asansol,WestBengal	5.21	5.21	3.65
383	WestBengal	1937DwellingUnitsforthetownofKultiPhase-II,West Bengal	12.40	12.43	12.43
384	WestBengal	2180DUsforthetownofRajarhatGopalpur(Phase-II), KMA,Kolkata,WestBengal	28.64	28.64	28.64
385	WestBengal	1974DUsforthetownofNorthDumDum(Phase-II), KMA,Kolkata,WestBengal	29.06	29.06	29.06
386	WestBengal	78DwellingUnitsforBaruipur(Relocation),KMA, Kolkata,WestBengal	1.33	1.33	1.33
387	WestBengal	1130DUsforthetownofBudgeBudgePh-II,Distt.24Parganas(South),KolkataMetropolitanArea, West Bengal	4.78	4.78	4.78
388	WestBengal	1120DUsBSUPSchemeformthetownofGarulia (KolkataMA),WestBengal	16.38	16.38	16.38
389	WestBengal	428DUsforthetownofKonnagarPhase-II,(Kolkata MA),WestBengal	5.36	4.73	4.73
390	WestBengal	562DUsBSUPSchemeforTitagarhPhase-I,24 Pargana(North),Kolkata,WestBengal	8.37	8.37	8.37
391	WestBengal	1108DUsforthetownofBallyPh-2,Kolkata MetropolitanArea,HowrahWestBengal	7.26	8.11	8.11
392	WestBengal	500DUsforthetownofBidhannagarPhase-II,North24 Paragans.WestBengal	1.14	1.70	1.70
393	WestBengal	1406UnitsforthetownofMadhyamgram(Phase-III), WestBengal	37.51	37.51	37.51
394	WestBengal	1197DUsfortheTownofKonnagar(Phase-3).Hooghly. WestBengal	8.49	8.49	8.49
395	WestBengal	1947DUsforthetownofBhatparaMunicipality(Phase- 2),North24Paraganas,WestBengal	34.78	34.78	34.78
396	WestBengal	240DUsfortheTownofKanchrapara(Phase-2),North 24Paraganas,WestBengal	5.38	5.38	5.38
397	WestBengal	2000DUsforSlumsforthetownofNorthDumDum (Phase-3),24Paraganas(North),WestBengal	45.27	45.27	45.20
398	WestBengal	500DUsforthetownofHalisahar(Phase-2),North24 Paraganas,WestBengal.	13.41	13.41	13.41
399	WestBengal	RevisedBSUPSchemeformthetownofDankuni(Phase- 1).Hooghly,WestBengal	38.16	38.16	38.16
400	WestBengal	899DUsin17slumsforTitagarhMunicipalAreaPhase- II,Kolkata,WestBengal	21.90	21.90	21.35
401	WestBengal	1469DUsfortheTownofRajarhatGopalpur(Phase-IV), North24Paraganas,WestBengal	35.68	35.68	35.68
402	WestBengal	1573DUsforthetownofRajarhatGopalpur(Phase-III). North24Paraganas.WestBengal	38.72	38.72	38.72
403	WestBengal	200TransitDUsRehabilitationProjectofKumartiliforhearti sansofKumartiliatRabindraSarani.Kolkataby KMDA.(AdditionalProject)	3.04	3.04	3.04

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
404	WestBengal	BSUPScheme forthetownofHalisahar,Phase-III,24 Paraganas(North)WestBengal	49.24	49.24	49.24
405	WestBengal	BSUPprojectforconstructionof1034DUs(in-situ)in8slumsofBhatparaMunicipality(Phase-III),WestBengal	21.59	21.59	21.59
406	WestBengal	36DUsDetailedprojectreportfor"BSUPProjectforSen Pally(SardarBustee),WestBengal	0.91	0.91	0.91
407	WestBengal	RevisedBSUPPhase-IVforconstructionof154DUsin3slumsofChandernagoreMunicipality,WestBengal	2.96	2.96	2.96
408	WestBengal	BSUPProjectforconstructionof1031DUs(in-situ)in7 slumsofKanchraparaMunicipality(Phase-III),WestBengal	21.66	21.66	21.66
409	WestBengal	BSUPprojectforconstructionof799DUs(in-situ)in5slumofBhatparaMunicipality(Phase-IV),WestBengal	19.06	19.06	19.06
410	WestBengal	1000DUsforthetownofUltadanga,underKolkata ImprovementTrust(KIT),WestBengal.	18.35	11.86	11.86
411	WestBengal	BSUPScheme forthetownofKhardah,(1246DUs), WestBengal	4.62	6.55	4.70
412	WestBengal	1253DwellingUnitsforthetownofMadhyamgram MunicipalityPhase-I,Kolkata,WestBengal.	11.86	11.86	11.86
413	WestBengal	4110DUsforthetownofBhadreswarMunicipalty, Kolkata,WestBengal.	25.66	28.75	54.40
414	WestBengal	1738DUsforthetownofKamarhatiMunicipalityPhase-I,Kolkata,WestBengal.	9.47	12.75	10.19
415	WestBengal	1103DUsBSUPScheme forthetownofPujali,Phase-I, WestBengal.	7.72	8.46	5.13
416	WestBengal	RevisedBSUPScheme fortheTownofPanihatPhase-I (1700DUs),KMDA,WestBengal	15.88	15.88	15.88
417	WestBengal	1598DUsforthetownofSerampore(Phase-3),Hoogly, WestBengal	38.74	38.74	38.72
418	WestBengal	Revised-BSUPScheme fortheTownofBaranagar (Phase-II),24Paraganas(North),WestBengal.	5.20	5.20	5.10
419	WestBengal	CurtailmentinprojectforthetownofHalisaharPh-I,24 Paraganas(North),WestBengal.	13.99	13.99	13.99
420	WestBengal	RevisedprojectforthetownofMaheshtala(Ph-I),South 24Paraganas,WestBengal	25.14	28.73	55.91
421	WestBengal	RevisedBSUPProjectforMaheshtalaMunicipality (Phase-IV)for1184DUs,Kolkata,WestBengal	10.21	10.21	10.21
422	WestBengal	RevisedinBSUPScheme forthetownofSouthDum Dum(Phase-I),WestBengal	0.47	1.26	0.47
423	WestBengal	RevisedinSanctionedDPR-BSUPScheme for Baruipur(Ph-II).KMA.Kolkata.WestBengal	19.36	20.94	40.30
424	WestBengal	RevisedprojectforthetownofSeramporeMunicipality (Ph-I)Kolkata,WestBengal.	2.51	2.51	1.01
425	WestBengal	BSUPScheme forthetownofMaheshtala,Phase-III24 paraganas(South),WestBengal	13.71	13.71	6.92
426	WestBengal	6480DUsforSlumDwellersofRajarghat,kachhariparaandH atgachiaareaatMouzaBoinchtalainKolkata (KMC),	1.70	13.74	1.70
427	WestBengal	BSUPScheme forthetownofBaruipurPhae-I(543 DUs),KolkataregionKMDA,WestBengal	4.85	4.85	8.99
428	WestBengal	562DUsforthetownofBansberiaPhase-II,Kolkata RegionKMDA,WestBengal	6.89	6.37	5.54
429	WestBengal	2325DUsforthetownofNaihatiinKolkataMetropolitan Area,WestBengal	13.15	13.14	13.14
430	WestBengal	ProjectforAnandnagar(ward59)Jalpara(ward58)Gar denReachI(ward138)underBSUPinKolkata, WestBengal	3.25	6.35	3.25

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
431	WestBengal	1435DUsforthetownofMadhyamgramPhase-IIin KolkataMetropolitanArea,WestBengal	19.87	19.87	18.64
432	WestBengal	202DUsforthetownofBaranagar(Phase-I)inKolkata MetropolitanArea,WestBengal	1.96	2.16	1.95
433	WestBengal	1330DUsforthetownofKhardah(Phase-II),Kolkata, WestBengal	16.78	16.78	16.78
434	WestBengal	Revised-1177DUsinthetownofChandernagorePhase-III,Distt.Hooghly,WestBengal.	15.20	15.20	15.20
435	WestBengal	1206DUsforthetownofPanhati(Phase-II)under Kolkataregion,WestBengal	17.75	17.75	17.75
436	WestBengal	Revisedprojectfor2092DUsinthetownofChampdaniPhase-II,Distt.Hooghly,WestBengal(KMDA)	21.41	21.41	21.41
437	WestBengal	858DUsforthetownofHooghlyChinsurah(Ph-II)under KolkataRegion,WestBengal	10.65	10.65	10.65
438	WestBengal	2486DwellingUnitsforthetownofBarasat(Phase-II) underKolkataregion,WestBengal	29.43	29.43	29.43
439	WestBengal	3488DwellingUnitsforthetownofKalyani(Phase-III) underKolkataregion,WestBengal	42.02	42.02	31.17
440	WestBengal	550DwellingUnitsforthetownofPujali(Phase-II)under KolkataRegion,WestBengal	5.65	4.88	4.32
441	WestBengal	2002DUsforthetownofSerampore(Phase-II)under Kolkataregion,WestBengal	24.33	24.33	24.33
442	WestBengal	1788DUsforthetownofRajpurSonarpur(Phase-II) underKolkataRegion,WestBengal	15.55	16.68	15.55
443	WestBengal	2167DwellingUnitsforthetownofMaheshtala(Phase-II),Kolkata,WestBengal	28.00	28.00	17.60
444	WestBengal	2100DUsforthetownofUluberia(Phase-II)under Kolkataregion,WestBengal	17.99	20.13	10.05
445	WestBengal	2485DUsforthetownofGayeshpur(Phase-II)under Kolkataregion,WestBengal	35.07	35.07	29.91
446	WestBengal	1434DUsforthetownofBarrackpore(Phase-II)under Kolkataregion,WestBengal	9.76	8.76	8.76
447	WestBengal	1643DwellingUnitsforthetownofRishra(Phase-II) underkolkataregion,WestBengal	20.65	20.65	20.65
448	WestBengal	1526DUsfor29slumsin3clustersinthetownsofNorthBarra ckpore,KolkataregionKMDA,WestBengal	13.32	13.32	13.32
449	WestBengal	787DUsIntegratedDevelopmentofRehabilitationof10slums inKanchrapa(Phase-I)Kolkata,WestBengal	9.01	9.01	9.01
450	WestBengal	740DUsRehabilitationof16SlumsinBarrackpore MunicipalityAreaPhase-I,Kolkata,WestBengal	4.68	4.94	9.70
451	WestBengal	Rehabilitationof9slumsinRajarhatGopalpur MunicipalityPhase-I,Kolkata,WestBengal	8.57	8.57	8.57
452	WestBengal	721DUsRehabilitationof6slumsinNorthDumDum (Phase-I),Kolkata,WestBengal	8.34	8.34	8.34
453	WestBengal	868DUsRehabilitationof3SlumsinBarasat MunicipalityAreaPhase-I,Kolkata,WestBengal	6.54	6.54	6.54
454	WestBengal	958DUsImprovementofSluminGayeshpurthrough KMDA,Kolkata,WestBengal	10.01	10.01	7.25
455	WestBengal	SlumDevelopmentProgrameinBarrackpore,under BSUPthroughKMDA,Westbengal	10.09	13.54	12.82
456	WestBengal	Revisedprojectfor1905DUsinthetownof ChandernagorePh-I,Distt.Hooghly,WestBengal	19.56	19.56	19.56
457	WestBengal	416DUsRehabilitationofslumsinChetlaHousing ProjectatKolkata,WestBengal	0.59	1.91	0.95
458	WestBengal	899DUsRehabilitationof13SlumsinKalyani,(Phase-I), Kolkata,WestBengal	8.90	8.90	8.90

Sr.No.	States/UTs	Projecttitle	Central Assistance Sanctioned	Central Assistance Released	Central Assistance Utilised
459	WestBengal	Housing for Urban Poor within Kolkata MunicipalCorporation(KEIP),(1184DUs)Kolkata,WestBengal	7.30	7.30	7.30
460	WestBengal	RishraHousingprojectinRishraMunicipalAreaPh-I(1-Slum),WestBengal	0.97	1.09	1.09
461	WestBengal	Rehabilitationof6slumsinthetownofBhatparaPhase-I, North24Paraganas,WestBengal	8.96	8.96	8.96
462	WestBengal	Rehabilitationof25slumsinUttarparaKotrung Municipality(Phase-I)Kolkata,WestBengal	10.84	10.84	10.10
463	WestBengal	1412DUsRehabilitationof6slumsinKalyani(Phase-II), Kolkata,WestBengal	13.41	13.41	13.41
464	WestBengal	2848 DUsforNonadanga Housing Project (KMDA)KolkataMetropolitanDevelopmentAuthority, West Bengal	20.86	20.86	20.86
465	WestBengal	Rehabilitationof16SlumsinHowrahMunicipal CorporationPhase-I,Kolkata,WestBengal	3.73	7.28	7.28
466	WestBengal	Rehabilitationof15slumsinRajpurSonarpur(Phase-1), Kolkata,WestBengal	20.86	22.23	22.23
467	WestBengal	IntegratedDevelopmentofslumsinUluberiaMunicipalityArea(Ph-I)(7-slums),Kolkata,WestBengal.	19.17	19.17	19.17
468	WestBengal	631DUsRehabilitationof5slumsinBaidyabati Municipality(Phase-I)Kolkata,WestBengal	4.32	4.32	2.76
469	WestBengal	882DUsRehabilitationof1SluminChampdany Municipality(Phase-I),Kolkata,WestBengal	6.19	6.36	6.05
470	WestBengal	Rehabilitationof2SlumsinKonanagarMunicipality (Phase-I),Kolkata,WestBengal.	1.04	1.04	1.04
471	WestBengal	136DUsforBallyHousingProjectinBallyMunicipality (Ph-I),Kolkata,WestBengal	1.20	1.20	1.20
472	WestBengal	Rehabilitationof1slumsinBidhannagarMunicipalityPh-I(210DUs),Kolkata,WestBengal	1.37	1.33	1.33
473	WestBengal	2021DwellingUnitsforthetownofHooghlyChinsurah Phase-I,Kolkata,WestBengal	13.44	13.44	13.44
474	WestBengal	190DUsBSUPSchemeformthetownofBudgeBudge Phase-I,WestBengal	1.96	1.96	1.96
475	WestBengal	1341DUsBSUPSchemeSchemeformthetownof BansberiaPhase-1,Kolkata,WestBengal	12.70	12.70	11.05
476	WestBengal	748DUsformthetownofDumDum,KolkataRegion KMDA,WestBengal	2.75	3.46	6.21
477	WestBengal	RehabilitationofKumartuliSlumsinKolkata,West Bengal(AdditionalProject)	4.17	1.04	

The key findings in the report, "Appraisal of Jawaharlal Nehru National Urban Renewal Mission (JnNURM)" compiled across the three levels of jurisdiction viz. National, State, and ULB-levels, are as below:

- i. JnNURM has been instrumental in rejuvenating the urban space in the country. Post independence, JnNURM has been the country's first national flagship programme of this nature and size for the urban sector.
- ii. Funding of the mission cities was decided on the basis of population based on 2001 census; based on the said criteria, the smaller states with smaller towns had some disadvantage over the large cities. It was advised to explore other criteria as well.
- iii. Out of the 65 mission cities, category A and B may not require the extent of funding under the umbrella of JnNURM and funding may be scaled down for them to increase the funding for smaller towns.
- iv. Most of the projects were sanctioned in 2007 for majority of the states even though the mission started in 2005.
- v. Since no fund is earmarked for implementation of the 23 reforms, many ULBs have been struggling to fund the implementation of several reforms.
- vi. Most of the ULBs do not have the mechanisms and the requisite skills to carry out project preparation and the states have engaged consultants to do so.
- vii. There is no provision for constitution of City Level Sanctioning and Monitoring Committee in JnNURM guidelines.

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